




Appellate Tribunal for Electricity  
Core-4,7th Floor, SCOPE COMPLEX, Lodhi Road,  
New Delhi - 110003

File No. 2/59/2018-Admn./APTEL 2227/12 Dated the 26<sup>th</sup> November, 2021

## OFFICE ORDER

With reference to the Ministry of Power letter No.46/1/2018-R&R dated 26.11.2018 Shri Ravindra Kumar Verma, is demitting the office of Hon'ble Technical Member and Officiating Chairperson on 28.11.2021 (AN) after completion of his three years tenure i.e. w.e.f. 29.11.2018 to 28.11.2021, in Appellate Tribunal for Electricity.

This issues with approval of the Competent Authority.

  
(Kapil Kumar Sharma)  
Admn-Cum-Accounts Officer.

Copy to :

1. Shri Ravinder Kumar Verma, Hon'ble Technical Member/Officiating Chairperson, APTEL.
2. Joint Secretary (R&R), Ministry of Power, Shram Shakti Bhawan, New Delhi for information with request to convey the approval of the Competent Authority to appoint Hon'ble Mr. Justice R.K. Gauba, as officiating Chairperson, APTEL.
3. Deputy Secretary (R&R), Ministry of Power.
4. PPS to All Hon'ble Members of APTEL.
5. PPS to Registrar, APTEL
6. PAO, Pay & Accounts Office, Ministry of Power, Sewa Bhawan, R.K. Bhawan, New Delhi-110066.
7. Office Assistant (IT) to upload on the website of APTEL..
8. Guard File.